

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 2.8.05

Registration No. A.684/05

Bhagwan Singh

Applicant (s)

VERSUS

U.O. & L

Respondent (s)

A copy of the ORDER dated 29.7.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

29.7.2005

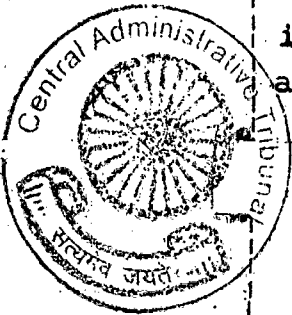
To,

Smt. Renu, Kocher, counsel for the applicant.

Heard.

The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. Accordingly, the OA is dismissed as withdrawn.

trar (J)



Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P. Singh)
vice Chairman

To
Shri Arun Kocher
Advocate
High Court of C.G.
BILASPUR C.G.

सत्य प्रतिलिपि

2 उपरि
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच
JABALPUR BENCH

GRPR-119-C

Issued
2-8-05